**NATIONAL COMPANY LAW TRIBUNAL**
**AHMEDABAD BENCH**
**AHMEDABAD**

**TP No. 155/621A/NCLT/AHM/2016(NEW)**
**C.A. No. 91/621A/CLB/MB/2013(OLD)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
**MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

Name of the Company: Gopala Polyplast Ltd.

Section of the Companies Act: Section 295 of the Companies Act, 1956;

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|---|---|---|---|
| 1. | | | | |
| 2. | | | | |

**ORDER**

None present for the Petitioner.

Order dated 30.09.2016 has been complied with.

Inform ROC accordingly.

26/10/16
**(BIKKI RAVEENDRA BABU)**
**MEMBER JUDICIAL**

Dated this the 26th day of October, 2016